

HIGH COURT OF CHHATTISGARH, BILASPUR

CORRIGENDUM

No. 278 (Mis.) /
II-14-1/2024

Bilaspur, date 17 December, 2024

In continuation of Advertisement No. 01/2024 issued by the High Court of Chhattisgarh, Bilaspur for filling up the post of **Legal Assistant**, the number of category-wise vacancy is increased from "**12**" to "**14**" and the same be read as below:-

Category	Number of posts
UR	03
SC	04 [03 (First Time-Backlog Posts)]
ST	04 (Including 01 for women) (First Time-Backlog Posts)
OBC	03 (First Time-Backlog Posts)
Total-	14 Posts

By order of Hon'ble the Chief Justice

Sd/-
(K. Vinod Kujur)
Registrar General

Endt. No. 20614 /
II-14-1/2024

Bilaspur, date 17 December, 2024

Copy forwarded to:-

1. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
2. Registrar (Vigilance/I.&E.), High Court of Chhattisgarh, Bilaspur,
3. Registrar (Computerization), High Court of Chhattisgarh, Bilaspur – with a request to get it be uploaded in the website of this High Court
4. Additional Registrar (D.E.& E./Admn.), High Court of Chhattisgarh, Bilaspur,
5. Deputy Registrar (H.C.E.Recruitment Cell), High Court of Chhattisgarh, Bilaspur,
6. Deputy Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,

for information/ further necessary action.


(K. Vinod Kujur)
Registrar General